

DIVISION BENCH  
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/298(KB)2022  
IA(COMPANIES.ACT)/50(KB)2024, IA(COMPANIES.ACT)/6(KB)2024,  
IA(COMPANIES.ACT)/24(KB)2024, IA(COMPANIES.ACT)/124(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	DR. SYED SABAHAT AZIM VS GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED
UNDER SECTION	SEC. 213, SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Ms. Sarbapriya Mukherjee, Adv. ] For the Applicant

Mr. Debashish Karmakar, Adv. ]

Mr. Piyush Agrawal, Adv. ]

Mr. Debojyoti Das, Adv. ]

Mr. Riddhi Jain, Adv.

Mr. Ratnanko Banerji, Sr. Adv. ] For Respondent No.2

Mr. S. Banerjee, Adv. ]

Mr. Chayan Gupta, Adv. ]

Mr. Anand Pathak, Adv. ]

Mr. Vijay Purohit, Adv. ]

Mr. Shivam Pandey, Adv. ]

Mr. Avijit Mookheji, Adv. ]

Mr. Siddhant Bajaj, Adv. ]

Ms. Shyra Hoon, Adv. ]

Mr. Nav Dhawan, Adv.

Ms. Sonali Ghosh Panda, Adv. ] for Respondent No. 1

Mr. D. Chunder, Adv.

Mr. S. Mukherjee, Adv.

**ORDER**

1. Learned Sr. Counsel / Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 22.04.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

MJ